



भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार/Government of India



महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,  
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F.No.103-9/2015-NSL-II

Date: 17<sup>th</sup> November, 2015.

To

**The Secretary**  
Department of Telecommunications,  
Sanchar Bhawan,  
Ashok Road,  
New Delhi – 110 001

**Subject: Clarifications/reconsideration on the issues referred back by DoT on TRAI's Recommendations on 'Allocation and Pricing of Microwave Access (MWA) and Microwave Backbone (MWB) RF Carriers' dated 29<sup>th</sup> August 2014**

DoT through its letter No.L-14035/19/2010-BWA (Pt) dated 16<sup>th</sup> October 2015 had referred back TRAI's recommendations on 'Allocation and Pricing of Microwave Access (MWA) and Microwave Backbone (MWB) RF Carriers' dated 29<sup>th</sup> August 2014 with its comments for reconsiderations and clarifications in accordance with the provisions of section 11 of TRAI Act 1997, as amended in 2000.

2. The Authority, after due deliberations on the comments received from the DoT, has finalized its response which is enclosed herewith.

3. In keeping with practice, a copy of this letter, along with the response, is being placed on the website of TRAI [www.trai.gov.in](http://www.trai.gov.in)

This letter issues with the approval of the Authority.

Encl: As above

  
(Sudhir Gupta)  
Secretary, TRAI